

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "SMC", PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No.797/PUN/2024

निर्धारण वर्ष / Assessment Year : 2012-13

Rakesh Jagannath Gupta, C/o. Classic Products Pvt. Ltd., B-5, Saraf Kaskar Industrial Estate, S.V. Road, Oshiwara, Jogeshwari (West), Mumbai – 400 102 Maharashtra PAN : APXPG0910P	Vs.	ITO, Ward-12(5), Pune
Appellant		Respondent

CORRIGENDUM

This corrigendum is being issued to correct the typographical error crept in the Tribunal order dated 10.06.2024 in mentioning the section. In Para Nos.3 and 7 of the order, section 294(4)(b) was mentioned inadvertently instead of section 249(4)(b). Therefore, the same may be read as section 249(4)(b).

Sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 12th June, 2024.

Satish

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT concerned.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "SMC" बेंच,
पुणे / DR, ITAT, "SMC" Bench, Pune.
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.